

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10795 of 2013-DB

[Arising out of Order-in-Original/Appeal No 03-04-2013-CUS-COMMR-A-KDL dated 09.01.2013 passed by Commissioner of CUSTOMS-KANDLA]

Hindustan Petroleum Corpn Ltd

...Appellant

North West Zone, Finance Dept, C/O. Auto Care Centre,
Judges Bungalow Road, Nr. Ashray Apartment, Opp- Satyagrah Chhavani,
Bodakdev,
Ahmedabad
Gujarat-380015

VERSUS

C.C.-Kandla

...Respondent

Custom House,
Near Balaji Temple,
Kandla,
Gujarat

APPEARANCE:

Shri Kiran Charan, Advocate for the Appellant

**Shri. Tara Prakash, Assistant Commissioner (Authorized Representative)
for the Respondent**

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 23.01.2023
DATE OF DECISION: 07.02.2023

The appeal is disposed of. For order, see order of date in CUSTOM Appeal No. 10794 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**